

First in the country: District and Sessions Court Jabalpur launches the e-certified copy facility programme

In the premises of District Court, Jabalpur Hon'ble Shri Chief Justice A.K. Mittal and Administrative Judge Hon'ble Shri Justice Sanjay Yadav inaugurated the innovative tool for providing e-certified copy to the applicant. This service can be availed by clicking on the official website of Madhya Pradesh High Court. This tool of providing e-certified copy has been accomplished under the effective guidance of Hon'ble Shri Justice S.C. Sharma, Chairman, Computer Committee High Court Jabalpur. In the dignified and turning stone programme the presence of Hon'ble Shri Justice Sujoy Paul, Hon'ble Shri Justice Atul Sreedharan and Hon'ble Shri Justice J.P. Gupta was overwhelmingly marked. In this programme Shri Kuldeep Singh, Chief System Analyst and Central Project Coordinator e-Committee High Court Jabalpur has presented the working of this software and elaborated the benefits of the tool. This facility will positively provide benefits to the applicants. By this service any applicant can apply and get the certified copy of order and judgment of the pending and disposed off cases. This facility can be availed by easy three delivery modes. For this an applicant through the website of Madhya Pradesh High Court and applying on e-Certified copy option, making the desired entries and making online payment the process will get completed. Applicant can get the certified copies through filing counter, through registered post or via email. According to this e-service any person can obtain the e-certified copies without standing in lengthy queue at the counter and can save their precious time. The applicant from now onwards can apply through mobile or laptop and can avail the facility within few minutes. By this tool the benefits of e-certified copies will help the parties to get certified copies more promptly and effectively.